

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00378/2019
Wednesday, this the 12th day of February 2020

CORAM:

Hon'ble Mr. Ashish Kalia, Judicial Member

1. Sunil K.R.
 S/o Late Mr.Rajappan Nair, aged 51 years,
 Sub Divisional Engineer,
 Office of the Deputy General Manager, (OMCR)
 BSNL,
 Panampilly Nagar,
 Kochi-682 036, residing at
 31/723 A,
 Mattappillil House,
 Kachappally Road,
 Vytila,
 Kochi-682 019.
 Mob No.9446494242

.....Applicant

(By Advocate : M/s.M.R.Rajendran Nair Associates, Mr.M.R.Hariraj, Mr.K.Rajagopal, Ms.Lakshmi Omanakuttan, Mr.P.A.Kumaran.)

V e r s u s

1. BSNL Corporate Office,
 Bharat Sanchar Bhavan,
 Harish Chandra Mathur Lane,
 Janpath, New Delhi – 110 001
 Represented by its Chairman and Managing Director.
2. General Manager(Personnel)
 BSNL Corporate Office,
 Bharat Sanchar Bhavan,
 Harish Chandra Mathur Lane,
 Janpath, New Delhi – 110 001

3 The Chief General Manager,
Kerala Circle,
Bharat Sanchar Nigam Ltd.,
Thiruvananthapuram, Pin – 695 033.

..... **Respondents**

[By Advocate : Ms.Girija K Gopal]

This application having been heard on 12.02.2020 the Tribunal on 12.02.2020 delivered the following:

O R D E R(ORAL)

Hon'ble Mr. Ashish Kalia, Judicial Member –

Learned Counsel for the applicant submits that applicant took Voluntary Retirement and the relief prayed in the present Original Application has become infructuous. Hence the Original Application is dismissed as withdrawn and the Status quo ordered on 03.09.2019 is hereby vacated. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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Original Application No. 180/00378/2019
APPLICANT'S ANNEXURES

Annexure A1 - True copy of the long stay list of Kerala Circle dated 31/07/2018.

Annexure A2 - True copy of the representation dated 30/08/2018 submitted by the applicant to the 1st respondent.

Annexure A3 - True copy of the letter No.DGM OMCR/G1General/2018-19/36 dated 30/8/2018.

Annexure A4 - True copy of the Order No.412-09/2018-Pers.I dated 17/12/2018.

Annexure A5 - True copy of the order No.1-ERP/2016-Pers-II dated 20/05/2019.

Annexure A6 - True copy of the photograph of the order was send to him by Mr.Vimal, member of the Central Working Committee dated 17/12/2018.

Annexure A7 - True copy of the representation dated 20/05/2019 submitted by the applicant to the 2nd respondent.

Annexure A8 - True copy of the Order No.MS/DGMOMCR& LEA/G-1/Estt/2018-20 dated 20/05/2019.

Annexure A9 - True copy of the Office Order No.1-1/2019-Pers-II dated 28/5/2019.

Annexure A10 - True copy of the Order No.410-07/2018-Pers-II dated 16/11/2018.

Annexure A11 - True copy of the representation dated 30/05/2019 submitted by the applicant to the 2nd respondent.

Annexure A12 - True copy of the Order No.412-09/2019-Pers.I dated 31/7/2019 issued by Assistant General Manager(Pers-I), New Delhi.

Annexure A13 - True copy of the Order No.412-09/2019-Pers.I dated 28/06/2019 issued by Assistant General Manager(Pers-I), New Delhi.

Annexure A14 - True copy of the Order No.400-111/2011-Pers.I(Pt.) dated 21/6/2019 issued by Assistant General Manager(Pers-Policy), New Delhi.

Annexure A15 - True copy of the Order No.1-1/2019-Pers-II dated 11/7/2019 issued by Assistant General Manager(Pers-II), New Delhi.

Annexure A16 - True copy of the Order No.1-1/2019-Pers-II dated 30/7/2019 issued by Assistant General Manager(Pers-II), New Delhi.

Annexure A17 - True copy of the Order No.1-1/2019-Pers-II dated 27/08/2019 issued by Assistant General Manager(Pers-II), New Delhi.

Annexure A18 - True copy of the Order No.400-111/2011-Pers-I (Pt.) dated 3/7/2019 issued by Assistant General Manager(Pers-I), New Delhi.

Annexure A19 - True copy of the Order No.400-111/2011-Pers.I(Pt.) dated 19/7/2019 issued by Assistant General Manager(Pers-I), New Delhi.

Annexure A20 - True copy of the Order No.412-09/2019-Pers.I dated 30/8/2019 issued by Deputy General Manager (Pers-SM), New Delhi.